

11.9.2020

CBI Vs R. C. Sabharwal & Ors.
CBI No. 22/2019

The matter has been taken up through Video Conferencing (VC) using CISCO Webex on account of Covid Pandemic and in terms of directions issued in this regard from time to time by Hon'ble High Court & Hon'ble District & Session Judge RADC.

Present Online :

Sh. Vipin Kumar, Ld. PP for CBI through VC.

Today, the matter was listed for evidence, however, as per direction of Hon'ble High Court vide Office Order no. 26/DHC/2020 dated 30.7.2020 regular evidence matter shall not be taken through VC. Accordingly, the matter stands adjourned for 16.10.2020.

Dated 11.9.2020



Anuradha Shukla Bhardwaj
Special Judge PC Act 21 RADC
New Delhi